

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

C.P. (IB)/143(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES: **ANURADHA MUTHAPPA RAI V/s**
TUNGBHADRA SUGAR WORKS
LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. J. D'souza, Advocate appeared for the Petitioner.
2. Learned Counsel for the Respondent appeared and informs that he has been appointed recently and seeks liberty to place on record Vakalatnama. Liberty granted. Further, Two-week time is granted to file reply by serving advance copy to the Petitioner at least two days before the next date of hearing.
3. No further opportunity shall be granted.
4. List this matter on **16.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)